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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

7/2

C.P No. 1753/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.01.2018

NAME OF THE PARTIES: Reliance Nippon Life Asset Management Ltd.
V/s.
Shah Group Builders & Infraprojects Ltd.

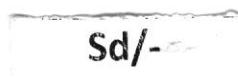
SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Mr. J. P. Sen - Sr. Counsel Mr. Deepak Deshmukh Mr. Prashant H. Gawali i/b Naik Naik & Co. for Applicant		
2.	Ms. Priyanka Seth i/b T. Nishar & Co.		

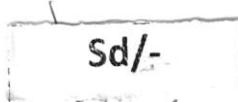
ORDER

CP No. 1753/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on 07.02.2018.

 Sd/-

V. NALLASENAPATHY
Member (Technical)

 Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)